

DIVISION BENCH

O-213

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/103(KB)2023
COMP.APPL/98(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	G R SUPPLIERS VS AJANTA LEATHER FASHIONS PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Ms. Mou Saha, Adv.] For the Petitioner

Mr. K. Das, Adv.]

Mr. Jitendra Agarwal, CA]

Ms. Tanushree Das Gupta, Adv.] For the Official Liquidator

ORDER

1. Ld. Counsel for the parties present.
2. Registry is directed to issue notice to the Official Liquidator to file a status report by way of speed post and email and place tracking information on record.
3. Post this matter on **30.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**